

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

72

C.P No. 27/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES: Kalptaru Advisory Services Pvt. Ltd.
V/s.
Panchratna Realtors Pvt. Ltd & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1) Nandini Chitral In Nandini
i/b. M. Humrannale Petitioners

ORDER

CP No.27/241-244/NCLT/MB/MAH/2017

At request of the parties, list this matter on 10.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)